GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 1427 TO BE ANSWERED ON 10.02.2022

FINANCIAL PROBLEM FACED BY MSME

1427. SHRI A. GANESHAMURTHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the total outstanding payments to units in the MSME sector during the last two years;

(b) whether the Government had taken efforts to get the dues cleared by the public sector units of State and the Union Governments;

(c) whether the MSME sector is worst affected due to Covid pandemic and if so, the details of concessions and schemes extended to this sector;

(d) the amount of loan eligibility in the bank for various units in the MSME sector without collateral security, for their working capital?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NARAYAN RANE)

(a): As per the information available in the SAMADHAN portal, as on 03.02.2022, the total outstanding payments to the Micro and Small Sector since 01.04.2020 is Rs 11,741.21 crore.

(b): Ministry of MSME has notified the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, which provides for setting up of Micro & Small Enterprises Facilitation Councils (MSEFCs) in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs). Ministry has also launched a web portal called 'SAMADHAAN' on 30.10.2017 for monitoring of the outstanding dues to the MSEs from the buyers of goods and services. In addition to this a special sub-portal within SAMADHAAN portal was also launched on 14.06.2020 for monitoring the dues and monthly payments by Ministries/Departments of Government of India and CPSEs to the MSMEs. Ministry of MSME also takes up the issues of delayed payments to MSEs with States/Union Territories from time to time.

(c): The adverse impact of Covid – 19 pandemic has been felt on the economy including on the MSME Sector. The Government of India has announced a series of measures under Aatma Nirbhar Bharat to support the economy, especially the MSME sector. This inter-alia includes (i) Rs. 20,000 crore Subordinate Debt for stressed MSMEs; (ii) Rs. 50,000 crore equity infusion through MSME Fund of Funds (SRI Fund); (iii) 3 lakh crore Emergency Credit Line Guarantee Scheme (ECLGS) for Businesses, including MSMEs (which has subsequently been increased to 5 lakh crore); (iv) New Definition of MSME (v) No Global tenders for Government procurements upto Rs. 200 crore.

(d): Ministry of MSME implements Credit Guarantee Scheme for Micro and Small Enterprises under which new and existing Micro and Small Enterprises engaged in manufacturing or service activity can avail collateral free loans upto an amount of Rs. 200 lakh from Banks and Member Lending Institutions.
